

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 30-09-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---|---|-------------------------|--|--------------------------------------|
| <u>11:00 A.M - 12:00 P.M</u> | | | | |
| HEARING ON IA | | | | |
| 1 | O.S. 1018/2011 (SUMMONS) IA/1/2011 | | AKKAMMA.E. Vs RAMA REDDY.H.P. | B.S.RADHANANDAN EXPARTE |
| 2 | O.S. 1634/2014 (SUMMONS) IA/1/2014 | | Pavan Kumar R G Vs Shantha H | J P S |
| 3 | EX 55/2018 (SUMMONS) | | Umapathi Vs Narayanaswamy C K | B S N |
| CROSS EXAMINATION OF PW | | | | |
| 4 | O.S. 639/2014 (EVIDENCE.) IA/1/2014 | | Shipla Vs Amaravathi | Kumara |
| PLNTF EVIDENCE | | | | |
| 5 | O.S. 558/2014 (EVIDENCE.) IA/1/2014 | | Madhu Rani Vs Sonnappa | H Harendra |
| <u>12:00 P.M - 1:00 P.M</u> | | | | |
| 6 | O.S. 550/2015 (EVIDENCE.) | | Vimala Eswara Rao Vs Eswara Rao S | Vasanth |
| 7 | O.S. 1258/2011 (ARGUMENTS.) | | HANUMANARASE GOWDA @ ARVI Vs GANGAMMA | NARASMHAMURTHY H K HONNEGOWDA |
| 8 | O.S. 1121/2012 (ARGUMENTS.) IA/1/2012 | | Naryanappa Vs Bhammakka and others | M A Poovaiah |
| 9 | O.S. 35/2014 (ARGUMENTS.) IA/1/2014 | | Anthoni Mary Vs Chinnamma | B P D S Ass. |
| <u>3:00 P.M - 4:00 P.M</u> | | | | |
| HEARING ON IA | | | | |
| 10 | O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018 | | PRATAP D GHORPADE Vs INDRAJEET D GHORPADE | Ajay J N |
| 11 | O.S. 750/2018 (JUDGEMENT.) IA/1/2018 | | Manshree Vs Usha Rani | Ganesh R |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 12 | O.S. 691/2011 (SUMMONS) IA/1/2011 | 07-12-2020 | VIJAYA.S.G. Vs SRINIVASIAH.S.G. | K.SRINATH |
| AMENDMENT | | | | |

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|--------------------------------|---|-------------------------|---|--------------------|
| 13 | O.S. 1078/2014 (SUMMONS) IA/1/2014 | 07-12-2020 | Pakanna Vs Yellappa | K N N |
| STEPS | | | | |
| 14 | O.S. 655/2013 (SUMMONS) IA/1/2013 | 07-12-2020 | Ramakka Vs Muniswamappa | B.Somashekar Naidu |
| 15 | O.S. 934/2015 (SUMMONS) IA/1/2015 | 07-12-2020 | Narayanaswamy K M Vs Chowdamma | K R P |
| 16 | O.S. 1019/2017 (SUMMONS) IA/1/2017 | 07-12-2020 | Mangamma Vs Ramaiah S | H N Babu |
| SUMMONS | | | | |
| 17 | O.S. 133/2013 (SUMMONS) IA/1/2013 IA/2/2013 | 07-12-2020 | Nagaraj Vs Srinivas | H.C.Sundaresh |
| 18 | O.S. 1501/2017 (SUMMONS) IA/1/2017 IA/2/2017 | 07-12-2020 | Maruthi Vs Lokesh M | |
| WRITTEN STATEMENT | | | | |
| 19 | O.S. 1932/2014 (SUMMONS) IA/1/2014 IA/2/2014 | 07-12-2020 | Krishnappa Vs Govindappa | Y N S R |
| PLNTF EVIDENCE | | | | |
| 20 | O.S. 706/2015 (EVIDENCE.) IA/1/2015 | 08-12-2020 | Ms. SLV Housing Development Corporation Vs Chennkeshava K M | |
| 21 | O.S. 712/2015 (EVIDENCE.) IA/1/2015 | 08-12-2020 | Samapath Krishna Vs Ramanjinappa | |
| 22 | O.S. 806/2015 (EVIDENCE.) IA/1/2015 | 08-12-2020 | Thathaiah Vs Shanthamma | SRINIVAS |
| CROSS EXAMINATION OF PW | | | | |
| 23 | O.S. 1161/2015 (EVIDENCE.) IA/1/2015 | 09-12-2020 | Varadhaiah G Vs Devika | C R S |
| PLNTF EVIDENCE | | | | |
| 24 | O.S. 1371/2015 (EVIDENCE.) IA/1/2015 | 09-12-2020 | Nagarathnamma alias Nalina Vs Muniraju | MAYURA VALAR |

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|----------------------------|--|-------------------------|--|---------------------------------|
| 25 | O.S. 1335/2017 (EVIDENCE.) IA/1/2017 | 09-12-2020 | Gopalakrishna Vs Akkayamma | |
| 26 | O.S. 1295/2018 (EVIDENCE.) IA/1/2018 | 09-12-2020 | Raghurama Reddy K Vs Ramaswamy | K Rajendra Prasad |
| 27 | O.S. 341/2019 (EVIDENCE.) IA/1/2019 | 09-12-2020 | JINNU BAI Vs GANGARAJ | GEETHA M R |
| 28 | O.S. 1213/2018 (SUMMONS) | 14-12-2020 | NARAYANAMMA Vs CHICKA RAMAIAH | S V SHRIDHARA AND ASSOCIATES |
| 29 | EX 68/2018 (SUMMONS) | 14-12-2020 | Joseph K Samuel Vs Asha M P | Shashidar |
| AWAIT SUMMON/NOTICE | | | | |
| 30 | O.S. 124/2018 (SUMMONS) IA/1/2018 | 14-12-2020 | Renukadevi M Vs Yellamma | H Nagaraja |
| SS TO DEFT. BY RPAD | | | | |
| 31 | O.S. 1504/2017 (SUMMONS) IA/1/2017 | 14-12-2020 | Krishnappa B G Vs Gangamma uruf Chikkagangamma | |
| STEPS | | | | |
| 32 | EX 10/2018 (SUMMONS) | 14-12-2020 | Vinod Kumar P Vs Rathnamma B C | V G Manjunath |
| 33 | O.S. 941/2018 (SUMMONS) IA/1/2018 | 14-12-2020 | Vijayalakshmi Vs Nanjamma | Hemavathi |
| 34 | EX 58/2018 (SUMMONS) | 14-12-2020 | Lakshminarasimhaiah Vs Patlappa G | Nataraju C S |
| 35 | O.S. 1201/2018 (SUMMONS) | 14-12-2020 | VIJAYA BANK, Rep by P.V.S.S Raghu Kumar Vs SHANKAR | MRM |
| SUMMONS | | | | |
| 36 | O.S. 571/2018 (SUMMONS) IA/1/2018 | 14-12-2020 | Hanumantappa Vs Bache Gowda | G.V Aswatnarayan |
| STEPS | | | | |
| 37 | M.C. 281/2018 (SUMMONS) | 19-12-2020 | RANJANA JOSHI Vs PRASHANT JOSHI | Siji Malayil |

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|----------------|---|-------------------------|---|-------------------|
| 38 | Misc 3/2019 (SUMMONS) | 19-12-2020 | Padmamma alias Padma T Vs Mariyappa T | P Shiva Kumar |
| 39 | M.C. 7/2019 (SUMMONS) | 19-12-2020 | Rekha S Vs Shankaranandaswamy S R | M Vuinaya Keerthy |
| 40 | Misc 28/2019 (SUMMONS) IA/1/2019 | 19-12-2020 | Kumar Syed Asif Vs Noor Jan | M R Suresh |
| 41 | O.S. 635/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019 | 19-12-2020 | Yogananda Reddy D Since minor Rep. by his mother natural guardian Konkala Renuka Vs Subbalakshmi | K T Sheshagiri |
| 42 | Misc 174/2019 (SUMMONS) IA/1/2019 | 19-12-2020 | Munikempaiah Vs Mariyappa | Ramachandra D C |
| SUMMONS | | | | |
| 43 | O.S. 3/2019 (SUMMONS) IA/1/2019 | 19-12-2020 | LAKSHMAMMA Vs GALAMMA | PADMANABHA |
| 44 | O.S. 1415/2019 (SUMMONS) IA/1/2019 | 19-12-2020 | Nithin G Vs Pattabhiramaiah S | H K S |
| 45 | M.C. 158/2019 (NOTICE) | 19-12-2020 | Bharath H N Vs Harshitha P | T N S |
| 46 | Misc 25/2020 (NOTICE) IA/1/2020 | 19-12-2020 | Kamma, Since deceased by LRs. 1(a) Muniraju Vs Gowramma | M T N |

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| <u>11:00 A.M - 12:00 P.M</u> | | | | |
| 1 | O.S. 787/2020 (SUMMONS) IA/1/2020 IA/2/2020 | | DEVI ASHRESH PRASAD N Vs SRIKANTH DOMMARAJU | RAJESH GOWDA |
| HEARING ON IA | | | | |
| 2 | O.S. 314/2004 (SUMMONS) IA/1/2004 IA/2/2004 | | R SHANKAR Vs RUDRAPPA | MYLARAIAH ASSOCIATES |
| OBJECTION ON IA | | | | |
| 3 | O.S. 678/2002 (SUMMONS) | | NARAYANAPPA Vs PAPAMMA | K. VARADHARAJAN SVSR |
| 4 | O.S. 816/2020 (SUMMONS) IA/1/2020 | | LAKSHMINARAYAN Vs NARAYANA B P | ABHINAV R |
| 5 | O.S. 542/2020 (HEARING) IA/1/2020 | | ARAVIND KESHAVA ALIASKESHAVA MURTHY R K Vs KRISHNAPPA N | PRASHANTH P N |
| 6 | O.S. 936/2020 (HEARING) IA/1/2020 | | MUNIRAJU Vs GOPALA KRISHNA | SHIVA SHARANAPPA |
| 7 | FDP 9/2020 (FIRST HEARING) | | VIJAYASHREE R Vs JAYALAKSHMI | GOWRI SHANKAR S |
| 8 | O.S. 950/2020 (FIRST HEARING) IA/1/2020 | | PRABHAVATHI Vs NARAYANAMMA | B LAKSHMIKANTHAPPA |
| 9 | O.S. 1684/2014 (ISSUES.) IA/1/2014 | | Ashok Kumar Vs Aruna | Thimmarayappa D C |
| 10 | O.S. 1570/2005 (ARGUMENTS.) IA/1/2005 | | LAKSHMAMMA Vs GOVINDAPPA | CHANDRASHEKARA REDDY |
| 11 | O.S. 1449/2007 (ARGUMENTS.) | | VENUGOPAL Vs VENKATARAMANAPPA | G.VIJAYA KUMAR |
| 12 | O.S. 432/2009 (ARGUMENTS.) IA/1/2009 | | KAMALA Vs D A KRISHNAMURTHY | SRINIVAS |
| 13 | O.S. 1480/2015 (ARGUMENTS.) IA/1/2015 | | Sunder M Vs Venu K | SHIVAKUMAR |
| 14 | O.S. 112/2017 (ARGUMENTS.) IA/1/2017 | | Sowbhagya H S Vs Bhagyalakshmi | N S L |

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| 15 | O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018 | | Meena N Vs Savitha Anand Kumar B L | Manivannan G |
| 16 | O.S. 1396/2009 (JUDGMENTS) IA/1/2009 | | S N ASWATH REDDY Vs D M NARAYANAPPA | G.LAKSHMIPATHI REDDY |
| <u>3:00 P.M - 4:00 P.M</u> | | | | |
| OBJECTION | | | | |
| 17 | O.S. 1605/2015 (SUMMONS) IA/1/2015 | | Shivalingaiah D Vs Narasamma | Purushotham M |
| 18 | O.S. 1689/2015 (SUMMONS) IA/1/2015 | | Anjinappa Vs Muniyappa | SURESHA |
| STEPS | | | | |
| 19 | O.S. 1697/2017 (SUMMONS) IA/1/2017 IA/2/2017 | | Leelavathi Vs Shambaiah H.M. | Srirama |
| WRITTEN STATEMENT | | | | |
| 20 | O.S. 1880/2019 (SUMMONS) IA/1/2019 | | Venkataramana Vs Ammaiahamma | AR LEGAL FIRM |
| 21 | O.S. 155/2013 (HEARING) IA/1/2013 | | Katamma Vs Nanjamma | K.S.Krishnappa |
| 22 | O.S. 621/2020 (HEARING) IA/1/2020 | | Rajat Pratap Raaya C Vs The Aircraft Employees House Building Co-Operative Society Ltd. | Dhanaraj R |
| 23 | O.S. 642/2020 (HEARING) | | CANARA BANK REPTD BY ARCHANA Vs DILIP KUMAR S | MANJUNATH H M |
| 24 | O.S. 715/2020 (HEARING) IA/1/2020 | | MALLAJAMMA Vs DODDARAJU | PRAKASH M |
| 25 | O.S. 943/2020 (HEARING) IA/1/2020 | | NAGARAJ G N Vs RAMAIAH | P SURESH |
| 26 | O.S. 957/2020 (FIRST HEARING) IA/1/2020 | | KRISHNOJI RAO Vs NAGARATHNAMMA | M S Manjanna |
| MEDIATION | | | | |

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|---|--|-------------------------|--|---|
| 27 | M.C. 29/2020 (A.D.R) | | Sapna Paliwal alias Sapna Mukherji Vs Manu Paliwal | Chandrashekara |
| 28 | M.C. 181/2020 (A.D.R) | | PUNEETH KUMAR J C Vs SHEELA R GOWDA | JAYAKUMAR P P |
| 29 | O.S. 31/2009 (ISSUES.) IA/1/2009 | | ALLALA MUNIYAMMA Vs NARAYANAPPA | G.N.JANARDHANA ABSENT |
| 30 | O.S. 1534/2013 (ISSUES.) IA/1/2013 | | Deenadayalan S Vs Chandrashekar A | V B Shivakumar |
| 31 | O.S. 1367/2009 (ARGUMENTS.) IA/1/2009 IA/2/2009 | | HANUMANTHARAYAPPA Vs LAKKAPPA | V.N.R. and ASSOCIATES PMS - D1 AND D2 |
| 32 | R.A. 1/2018 (ARGUMENTS.) IA/1/2018 | | Theresa Vs Parvathi Polavarapu | Vinay |
| 33 | R.A. 110/2018 (ARGUMENTS.) | | Beeralingappa K Vs Chickkayellamma, Since dead by her legal heirs Munisiddappa | R V P |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 34 | O.S. 144/2000 (SUMMONS) | 05-01-2021 | J. SURESH Vs CHANNARAJAMMA | Y.N. SATHYANARAYANA RAO GK |
| 35 | O.S. 670/2002 (SUMMONS) | 05-01-2021 | CHANNARAJAMMA Vs J. CHANDRAPPA | GK YNSR |
| 36 | O.S. 1563/2007 (SUMMONS) IA/1/2007 | 05-01-2021 | SUNDARAMMA Vs NAGARAJ | G.L. prabhakar Srnivasa N. |
| 37 | O.S. 800/2010 (SUMMONS) IA/1/2010 | 05-01-2021 | MUNIYAMMA AND OTHERS Vs SUNDANDAMMA | V.B.S. LAW INC |
| 38 | O.S. 1513/2013 (SUMMONS) IA/1/2013 | 05-01-2021 | Ponna Chanagalrayalu Vs Shashikala M S | N Gowvind Gowda |
| 39 | O.S. 180/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Rajshekhar Vs Yellappa | Eshwar Prasad B |
| 40 | O.S. 214/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Lakshmamma Vs Anjanappa | G K M |

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|----------------|---|-------------------------|---|---------------------|
| 41 | O.S. 290/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Chikkathayamma Vs Srinivas | V Vishwanath |
| 42 | O.S. 598/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Yellamma Vs Puttamma | CHANNAKESHA. C.V |
| 43 | O.S. 663/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Nanjamma Vs Munikrishnappa | VENKATEGOWDA |
| 44 | O.S. 918/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Lalithamma Vs Jayamma | HAREESH M. |
| 45 | O.S. 1018/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Prakash Rao K S Vs Ramesh H R | Dileep N |
| 46 | O.S. 1084/2015 (SUMMONS) IA/1/2015 IA/2/2015 | 05-01-2021 | Syed Mustaq Ahamad Vs Syed Dastagir | Munikrishnappa N |
| 47 | O.S. 1790/2015 (SUMMONS) IA/1/2015 IA/2/2015 | 05-01-2021 | Nagarathnamma Vs Sudarshanachar | Satish Kumar |
| 48 | O.S. 1938/2015 (SUMMONS) IA/1/2015 IA/2/2015 | 05-01-2021 | Manjunath M Vs Muni Venkatappa | Y.R.SADASIVA |
| 49 | O.S. 1941/2015 (SUMMONS) IA/1/2015 | 05-01-2021 | Shamala Vs Munihobaiah | L.SURESH. |
| 50 | O.S. 55/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Rajappa S Vs Basavegowda | K Shivashankar |
| 51 | O.S. 100/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Muniyamma, Rep. by SPA holder R Muniraju Vs Hanumakka | P R Harish Kumar |
| 52 | O.S. 136/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Nagappa G Vs Gangappa | K B N |
| 53 | O.S. 188/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Lakshamma Vs Kullamma | Srinivasappa |
| 54 | O.S. 224/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Jayamma Vs Venkatamma | |

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|----------------|---|-------------------------|---|---------------------|
| 55 | O.S. 236/2017 (SUMMONS) IA/1/2017 IA/2/2017 | 05-01-2021 | Jayamma Vs Devappa | |
| 56 | O.S. 502/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Siddalinga Vs Bhadramma | D Ananda Theertha |
| 57 | O.S. 673/2017 (SUMMONS) IA/1/2017 IA/2/2017 | 05-01-2021 | DODDA MUNIVENKATAPPA Vs MUNIYAMMA | KESHAVA REDDY A. |
| 58 | O.S. 822/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Jayalakshmi Vs Shankarappa B | Mahesha |
| 59 | O.S. 844/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Sarojamma Vs Ramaiah | Anjan Kumar |
| 60 | O.S. 1197/2017 (SUMMONS) IA/1/2017 | 05-01-2021 | Munikrishna Vs Rathnamma | H C A |
| 61 | O.S. 230/2020 (SUMMONS) IA/1/2020 | 05-01-2021 | Anitha Nagaraj Vs Jagadish M | M E Madhu Sudhan |
| 62 | EX 15/2020 (SUMMONS) | 05-01-2021 | SANDEEP SINGH Vs SHOBHA S | S N MANJUNATH |
| 63 | FDP 38/2019 (NOTICE) | 05-01-2021 | Ammayamma Vs Narasamma | M G Ravisha |
| 64 | O.S. 750/2020 (NOTICE) IA/1/2020 | 05-01-2021 | Puttamma Vs Nirmala P | B S Jeevan Kumar |
| 65 | O.S. 794/2020 (NOTICE) IA/1/2020 | 05-01-2021 | MOHAN A Vs DAYANANDA | ARUN KUMAR S |
| 66 | O.S. 1139/2007 (EVIDENCE.) IA/1/2007 IA/2/2007 | 05-01-2021 | MUNIYAMMA Vs MUNIVENKATAPPA | N.KEMPEGOWDA VSN |
| 67 | O.S. 1811/2008 (EVIDENCE.) IA/1/2008 | 05-01-2021 | S JOHNSON Vs K A CHANDRAPPA | |
| 68 | O.S. 177/2019 (EVIDENCE.) IA/1/2019 | 05-01-2021 | Krishnappa Govindaraj Vs Swetha Rao | M. Ramaswamy |
| 69 | O.S. 178/2019 (EVIDENCE.) IA/1/2019 | 05-01-2021 | Krishnappa Govindaraj Vs Sathyanarayan Rao N | M. Rangaswamy |

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IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
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| <u>11:00 A.M - 12:00 P.M</u> | | | | |
| AMENDMENT | | | | |
| 1 | O.S. 650/2011 (SUMMONS) IA/1/2011 IA/2/2011 | | M K LEELAVATHI Vs MUNISWAMY AND OTHERS | CHANDRASHEKAR |
| OBJECTION | | | | |
| 2 | O.S. 1423/2013 (SUMMONS) IA/1/2013 | | Muniyappa Vs Pillappa | Harish O K |
| VAKALATH OF DEFTS. | | | | |
| 3 | O.S. 906/2010 (SUMMONS) IA/1/2010 | | NARAYANAMMA AND OTHERS Vs RAMAKKA AND OTHERS | JOSE SABASTIAN |
| 4 | M.V.C. 152/1994 (NOTICE) | | Manjamma A Vs M/s Larson and Toubra Ltd | |
| 5 | O.S. 1233/2011 (HEARING) | | VENKATAMMA Vs MUNİYELLAMMA | SATYA RAJ ASSOCIATES |
| 6 | O.S. 1184/2013 (HEARING) IA/1/2013 | | Nagaraj.A.N Vs Basavarajappa | Abhinav.R |
| 7 | O.S. 1377/2013 (HEARING) IA/1/2013 | | Shobha S K Vs Krishnappa | Seenappa |
| 8 | O.S. 1767/2013 (HEARING) IA/1/2013 | | Gangarudramma Vs Andanappa | B M maheswara |
| 9 | O.S. 68/2016 (HEARING) IA/1/2016 | | Shobha Vs Sampangi Ramaiah | G S S |
| 10 | FDP 17/2016 (HEARING) | | Gamma Vs Muniyamma | SOMASHEKARIAH |
| 11 | M.A. 21/2016 (HEARING) IA/1/2016 | | Chinnappa Vs Niramala | B S N |
| 12 | O.S. 1036/2016 (HEARING) IA/1/2016 | | Padmamma Vs Nanje Gowda | K N Praveen Kumar |
| <u>12:00 P.M - 1:00 P.M</u> | | | | |
| 13 | O.S. 1237/2018 (HEARING) IA/1/2018 | | Anusuya Vs Kemparaju T L | SHIVAKUMAR S.NAREGAL |

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| 14 | M.A. 25/2019 (HEARING) IA/1/2019 | | Raghavendra N Vs Krishna Reddy G | R V |
| 15 | P.MIS. 6/2019 (HEARING) | | Vijayakumari K N Vs M/s Sunrise Sales Corporation, Rep. by its Partner Ramesh K Shah | G B S |
| 16 | O.S. 1248/2019 (HEARING) | | Jayaram B V Vs Ramachandra | B S Jeevan Kumar |
| 17 | P.MIS. 3/2020 (HEARING) IA/1/2020 | | NAGARAJ K Vs MANIKLAL PATEL G | VISHWANATH K C |
| 18 | O.S. 1042/2012 (ARGUMENTS.) IA/1/2012 | | Pillamma alias Jayamma Vs Venkatappa | G.R. VENKATARAMANA REDDY |
| 3:00 P.M - 4:00 P.M | | | | |
| 19 | O.S. 627/2011 (ISSUES.) IA/1/2011 IA/2/2011 | | KUSUMA @ BALAMMA Vs SUNANDAMMA AND OTHERS | SHYAM PRASAD D1 TO 4 - EXPARTE |
| 20 | O.S. 1483/2016 (ISSUES.) IA/1/2016 | | Manjunatha S H Vs Vijayalakshmi A | Chandraiah |
| 21 | O.S. 1658/2016 (ISSUES.) IA/1/2016 | | VENKATAMMA Vs VENKATARAMANAPPA | |
| 22 | O.S. 984/2017 (ISSUES.) IA/1/2017 | | Jayarama Reddy B G Vs Gowramma | S K Srinivas |
| 23 | O.S. 318/2019 (ISSUES.) IA/1/2019 | | Eshwaraiah M C Vs Putta Swamy M K | Ramesh K |
| 24 | O.S. 1500/2017 (ORDERS.) IA/1/2017 | | Yellamma Vs Jayamma | S G V |
| Cases listed below are adjourned due to Covid 19 | | | | |
| 25 | O.S. 665/2010 (SUMMONS) IA/1/2010 | 04-12-2020 | RAMU Vs MUNIKRISHNAPPA | R.NARYANASWAMY |
| 26 | O.S. 685/2010 (SUMMONS) IA/1/2010 IA/2/2010 | 04-12-2020 | NARAYANAPPA Vs GURUMURTHI AND OTHERS | SHANKAR |

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 30-09-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|--|-------------------------|
| 27 | O.S. 1184/2010 (A.D.R) IA/1/2010 | 05-12-2020 | PUTTAMMA AND ANOTHER Vs NAGAMMA AND OTHERS | SRINIVASA |
| 28 | O.S. 400/2019 (A.D.R) IA/1/2019 | 05-12-2020 | Manjunatha M Vs Sampangappa | M Venkataswamy |
| 29 | O.S. 446/2019 (A.D.R) IA/1/2019 | 05-12-2020 | Chowdamma Vs Subbamma | L Mahesh |
| 30 | M.A. 54/2020 (NOTICE) IA/1/2020 | 06-01-2021 | KALAI AH Vs VIJAYALAKSHMI RAO S | S T PRASAD |
| 31 | M.A. 55/2020 (NOTICE) IA/1/2020 | 06-01-2021 | BETTASWAMY G Vs VIJAYALAKSHMI RAO S | S T PRASAD |
| 32 | EX 27/2020 (NOTICE) | 06-01-2021 | SHANU YADAVA Vs PARKWAY HOLDING PVT LTD REPTD BY GAJRA P K | N SRINIVAS |
| 33 | O.S. 1460/2018 (SUMMONS) IA/1/2018 | 12-01-2021 | Pushpa Vs Subbanna | MYLARAIAH ASSOCIATES |
| 34 | O.S. 257/2019 (SUMMONS) | 12-01-2021 | Nanjappa Vs Basavaraju | K Venugopal |
| 35 | O.S. 404/2019 (SUMMONS) IA/1/2019 | 12-01-2021 | Muniraju Vs Honnamma | B D Murali |
| 36 | O.S. 1937/2019 (SUMMONS) IA/1/2019 | 12-01-2021 | SRINIVAS K R Vs VISHWANATHA REDDY U | R S ASSOCIATES |
| 37 | O.S. 102/2018 (SUMMONS) | 13-01-2021 | Canara Bank, Rep By Balakrishna G M Vs Thulasi Mahila Swasahaya Sanga | T M Jayakrishnappa |
| 38 | O.S. 238/2018 (SUMMONS) | 13-01-2021 | Krishnamma Vs Venkatesh S | M V |
| 39 | O.S. 367/2018 (SUMMONS) IA/1/2018 | 13-01-2021 | Hanumantha Vs Lankeppa | K R Puttaraju |
| 40 | O.S. 372/2018 (SUMMONS) IA/1/2018 | 13-01-2021 | Srinivas H Vs Balasubramanyam T R | D M Kumar |

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 30-09-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|---|-------------------------|--|-----------------------|
| 41 | O.S. 383/2018 (SUMMONS) | 13-01-2021 | M/s HDFC Bank Ltd., Rep by Mohammed Mumtaz Vs Munivenkatamma | R Prabhakar |
| 42 | O.S. 1010/2013 (NOTICE) IA/1/2013 | 18-01-2021 | Muthamma Vs Channappa | Sathish.A.C |
| 43 | Misc 5/2016 (NOTICE) IA/1/2016 | 18-01-2021 | Puttappa Vs Shankarappa | Naveen Kumar |
| 44 | FDP 19/2016 (NOTICE) | 18-01-2021 | Baalachandra S Vs Prakash V | C N Krishnareddy |
| 45 | R.A. 104/2016 (NOTICE) | 18-01-2021 | Hanuma Reddy L Vs Devanatha K | SUBBI REDDY |
| 46 | M.C. 145/2017 (NOTICE) | 18-01-2021 | Pradeep H N Vs K L Prathiba alias Bhavani | P M Muniraju |
| 47 | Misc 87/2017 (NOTICE) | 20-01-2021 | Basha Vs Basha Sab | R Raju Guptha |
| 48 | R.A. 67/2017 (NOTICE) IA/1/2017 | 20-01-2021 | Suresh Reddy S Vs Anand M | Jayaprakash |
| 49 | M.A. 29/2018 (NOTICE) | 20-01-2021 | Rangaswamy Vs Seenappa | R B S |
| 50 | M.C. 102/2018 (NOTICE) | 20-01-2021 | Pavithra K Vs Somashekhar | Gnanendra |
| 51 | EX 29/2018 (NOTICE) | 20-01-2021 | Sudha Natesh Vs Shivakumar | M N Desai |
| 52 | M.C. 136/2018 (NOTICE) | 22-01-2021 | Deepika K. Vs Manu | Devdas |
| 53 | M.V.C. 51/2018 (NOTICE) IA/1/2018 | 22-01-2021 | C.R. PAVITHRA ALIAS G.R.PAVITHRA Vs VINCENT ASHOK KUMAR | REEYAZULLA SHARIF. |
| 54 | FDP 26/2018 (NOTICE) | 22-01-2021 | Hanumanthappa Vs Gowramma | L Krishna Reddy |
| 55 | M.A. 85/2018 (NOTICE) IA/1/2018 | 22-01-2021 | USHA N Vs KUMARAVEL V | N.K.MUNIRAJU |

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 30-09-2020

| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|----------------|--|-------------------------|---|-----------------|
| 56 | R.A. 28/2019 (NOTICE) | 22-01-2021 | MUNIYAPPA DEAD BY LRs MUNIVENKATAMMA DEAD BY LRs RATHNAMMA Vs CHIKKA THAYAMMA DEAD BY LRs MARAKKA | G C H |
| 57 | O.S. 533/2019 (NOTICE) IA/1/2019 | 22-01-2021 | Basappa S Vs Iyyanna | U. Shivakumar |

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
30.09.2020**

| Morning Session 11 am to 2 pm | Afternoon Session 2.45 pm to 5.00 pm |
|---|--|
| Arguments | Arguments |
| To hear on IAs | To hear on IAs |
| 1. O.S. 235/2010 | 1. O.S. 1266/2012 |
| 2. O.S. 327/2011 | 2. O.S. 473/2013 |
| 3. O.S. 48/2013 | 3. O.S. 791/2015 |
| 4. O.S. 1999/2014 | 4. O.S. 1561/2013 |
| 5. O.S. 2002/2014 | 5. O.S. 1504/2013 |
| 6. O.S. 879/2015 | 6. O.S. 1006/2015 |
| 7. O.S. 321/2018 | 7. O.S. 748/2017 |
| 8. P and SC 05/2020 | |

IV ASCJ 29.09.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 30-09-2020

MORNING SESSION

| Sl. No. | Case No. | Stage | Plaintiff Advocate |
|---------|--------------|-----------|--------------------|
| 01 | OS. 667/2005 | Hearing | Sri. H.M.S |
| 02 | OS. 656/2012 | Hearing | Sri. P.R.P |
| 03 | MC. 25/2006 | Arguments | Sri. C.M.R |
| 04 | OS. 141/2008 | Arguments | Sri. K.M |
| 05 | OS. 919/2011 | Arguments | Sri. S |

AFTERNOON SESSION

| Sl. No. | Case No. | Stage | Plaintiff Advocate |
|---------|---------------|-----------|--------------------|
| 01 | OS. 1012/2012 | Hearing | Sri. Babu |
| 02 | OS. 637/2016 | Arguments | Sri. S |
| 03 | OS. 984/2016 | Arguments | Sri. UD |
| 04 | OS. 1080/2016 | Arguments | Sri. S.N |

NOTE :

1. Only 09 matters posted for hearing / argument are available on 30.09.2020
2. The next date of hearing pertaining to other matters posted on 30.09.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.